

ACT NO. VII OF 1919.

[PASSED BY THE INDIAN LEGISLATIVE COUNCIL.]

(Received the assent of the Governor General on the 19th March, 1919.)

An Act to extend the operation of the Indian Defence Force Act, 1917.

III of 1917. **W**HEREAS it is expedient to extend the operation of the Indian Defence Force Act, 1917; It is hereby enacted as follows :—

1. This Act may be called the Indian Defence Force (Amendment) Act, 1919. Short title.

III of 1917. 2. In sub-section (3) of section 1 of the Indian Defence Force Act, 1917, for the words "six months" the words "one year" shall be substituted. Amendment of section 1, Act III of 1917.